

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH
SPECIAL BENCH

ITEM No. 9
TP (Co. Act)- 11(PB)/2023
CP 31(CHE)/2018

IN THE MATTER OF:

Union of India Through SFIO
v.
Sambhav Energy Ltd And 13 Others

.... Petitioner/Applicant

.... Respondent

Order U/s. 241-242

Order delivered on 13.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (JUDICIAL)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Adv. Shiva Lakshmi, CGSC, Adv. Vishal Singh, Adv. Govind Sharma, Adv. Garima Singh, SFIO
For the Respondent : Mr. Nikhil Singhvi, Mr. Parth Aggarwal, Mr. Bilal Ikram, Mr. Milind Raj Dixit Advocates for R-7 & 8

ORDER

List the matter on 12.10.2023 alongwith other connected matters.

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (JUDICIAL)

13.09.2023
Lalit